

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:www.ghconline.gov.in

[For Thursday,16th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES] [HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.N	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate				
	<u>ORDERS</u>							
1	RSA/30/2019	MUSST NEHARUN NESSA AND 8 ORS Versus MD MAJIR UDDIN AND 7 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A C SARMA MR G BHARADWAJ				
2	RSA/26/2020	MUJAMMIL ALI AND 11 ORS Versus MUSTT. FARHANA BEGUM AND 11 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	MR. S C BISWAS (R-1) MR. A K DAS (R-1) MR. P S BISWAS (R-1)				
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	E NOTE OF ADVOCATES FOR 16/0	9/2021	08-10-2021					
 			08-10-2021 17-09-2021					
))	E NOTE OF ADVOCATES FOR 16/0	12-07-2021 To						
)))	MR. L P SHARMA MRS. S ROY	12-07-2021 To 17-08-2021 To	17-09-2021					
))))	MR. L P SHARMA MRS. S ROY MR D K DAS	12-07-2021 To 17-08-2021 To 06-09-2021 To	17-09-2021 17-09-2021					
))))	MR. L P SHARMA MRS. S ROY MR D K DAS MRS. UMA CHAKRABORTY	12-07-2021 To 17-08-2021 To 06-09-2021 To 09-09-2021 To	17-09-2021 17-09-2021 27-09-2021					
==: ==: EAV	MR. L P SHARMA MRS. S ROY MR D K DAS MRS. UMA CHAKRABORTY DR. N DEKA	12-07-2021 To 17-08-2021 To 06-09-2021 To 09-09-2021 To 10-09-2021 To	17-09-2021 17-09-2021 27-09-2021 08-10-2021					

17-09-2021

To

17-09-2021

9)

MR. M SARANIA



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate		
		<u>ORDERS</u>				
1	I.A.(Civil)/1292/2018 in RSA/83/2016	MD. IRFAN ALI Versus MUSLIM ALI AND 14 ORS	MS. T SOM MR H DAS			
	WITH					
	RSA/83/2016	MD IRFAN ALI Versus MUSLIM ALI and 14 ORS	MS.T SOM MS.S KALITA MR.H DAS MS.R BORGOHAIN	MR.A ALAM(R-1) MDR ALIR-1 MR.M ALAMGEER(R-1)		
2	RSA/56/2020	MUSSTT. SAHIDA BEGUM Versus SRI JOYDEV AGARWALA AND 4 ORS	MR. S DAS MRS. R T DAS MR. D SARAF MR. N BORUAH MR K DAS MR H GOGOI MR P AGARWAL			
	WITH	MUSCIT, CALUDA DECUM	MD C DAC	MD D CADAE (D 1 2 2)		
	I.A.(Civil)/750/2020 in RSA/56/2020	MUSSTT. SAHIDA BEGUM Versus SRI JOYDEV AGARWALA AND 4 ORS	MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	MR. D SARAF (R-1,2,3) MR. S S GUPTA (R-1,2,3) MR P AGARWAL (R-1,2,3		
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EAVE	NOTE OF ADVOCATES FOR 1					
 1)	MR. L P SHARMA	 12-07-2021 To	08-10-2021			
2)	MRS. S ROY	17-08-2021 To	17-09-2021			

06-09-2021

09-09-2021

10-09-2021

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14-09-2021

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8) 9) MR D K DAS

DR. N DEKA

MR. N SHARMA

MR. M SARANIA

MR N DUTTA

MRS. UMA CHAKRABORTY

MR D C K HAZARIKA

17-09-2021

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Case Number	Main Parties	Petitioner Advocate	Respondent Advocate			
<u>ORDERS</u>						
RSA/265/2018	SMTI. BHUBANESWARI @ BHUBANE CHOUDHURY AND 2 ORS Versus	MR. S K SAHARIAH MR D C NATH MS. R GOSWAMI	MS. N MODI (R6-R9) MR B SINHA (R2) MR. D SARMAH (R2)			
	SRI BAKUL CH. BARMAN AND 8 ORS	MR. C SHARMA	MR. B J MUKHERJEE MS R SAHA			
WITH						
I.A.(Civil)/3270/2018	SMTI. BHUBANESWARI @ BHUBANE	MR. S K SAHARIAH				
in RSA/265/2018						
Mat Ann /0/2010						
Мас.Арр./3/2013	Versus					
	SMTI CHANDANA BORA BHUYAN	MR. T BARUAH				
WITH						
I.A.(Civil)/965/2019	SRI PRADYOT KAMAL BHUYAN	MR. D HAZARIKA				
in Mat.App./9/2019						
		MS B GUOURUURY	MC M DUTTA			
Intest.Cas./1/2020			MS. M DUTTA MR. K K DEY (R-2,3)			
	SRI PINTU MALAKAR AND 2 ORS	1113. 3 3 ZIA	MR. P K ROY			
			MR. S K CHAKRABORTY			
			MRS. A CHAKRABORTY			
			MR V K BAROOAH (R-2,3			
	CMTI RHANIIMATI MAI AKAD AND AND	MC D CHUILDHIDV				
	Versus	MS. S S ZIA				
, , ,	SRI PINTU MALAKAR AND 2 ORS					
	WITH I.A.(Civil)/3270/2018 in RSA/265/2018 Mat.App./9/2019	SMTI. BHUBANESWARI @ BHUBANE CHOUDHURY AND 2 ORS Versus SRI BAKUL CH. BARMAN AND 8 ORS WITH I.A.(Civil)/3270/2018 SMTI. BHUBANESWARI @ BHUBANE CHOUDHURY AND 2 ORS Versus SRI BAKUL CH. BARMAN AND 8 ORS Wersus SRI BAKUL CH. BARMAN AND 8 ORS SRI PRADYOT KAMAL BHUYAN Versus SMTI CHANDANA BORA BHUYAN Versus SMTI CHANDANA BORA BHUYAN Versus SMTI CHANDANA BORA BHUYAN SMTI. BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 2 ORS WITH I.A.(Civil)/156/2020 In Intest.Cas./1/2020 SMTI. BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND ANR Versus SRI BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND ANR Versus	RSA/265/2018 SMTI. BHUBANESWARI @ BHUBANE CHOUDHURY AND 2 ORS Wersus SRI BAKUL CH. BARMAN AND 8 ORS MR. C SHARMA WITH I.A.(Civii)/3270/2018 In RSA/265/2018 SMTI. BHUBANESWARI @ BHUBANE WERSUS SRI BAKUL CH. BARMAN AND 8 ORS MR. C SHARMA MR. S K SAHARIAH MR. C SHARMA MR. S K SAHARIAH MR. C SHARMA MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH WITH I.A.(Civii)/965/2019 In Mat.App./9/2019 SRI PRADYOT KAMAL BHUYAN WERSUS SMTI CHANDANA BORA BHUYAN MR. D HAZARIKA MR. T BARUAH WITH I.A.(Civii)/965/2019 SRI PRADYOT KAMAL BHUYAN MR. D HAZARIKA MR. T BARUAH MR. D HAZARIKA MR. C SHARMA MR. T BARUAH MR. T BARUAH MR. T BARUAH MR. D HAZARIKA MR. C SHARMA MR. T BARUAH MR. T BARUAH MR. T BARUAH MR. D HAZARIKA MS. R CHOUDHURY MS. S S ZIA WITH I.A.(Civii)/156/2020 In Intest.Cas./1/2020 MS. R CHOUDHURY MS. S S ZIA			

27-09-2021

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MRS. UMA CHAKRABORTY

MR D C K HAZARIKA

DR. N DEKA

MR. N SHARMA

MR N DUTTA

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